

[English]

**Purchase of Gas Stoves from LPG Agencies**

3594. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government are aware that new LPG consumers are being forced by the LPG agencies to purchase gas stoves, gas plates, rubber pipes, etc. from them; and

(b) the action taken or proposed to be taken by the Government to issue directives to LPG dealers not to insist consumers for such purchase?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) The Marketing Discipline Guidelines for LPG dealers provide, inter-alia, for penal action to be taken by Oil Companies in the event of forced sale of LPG stoves.

**Pipeline from Bombay High to Hazira**

3595. KUMARI DIPIKA CHIKHLIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have approached the World Bank for financing additional gas pipeline from Bombay High to Hazira; and

(b) if so, the details thereof and the progress made so far in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) This is a component of the Gas Flaring Reduction Project of ONGC. This project is being assisted by the World Bank.

[Translation]

**Modernisation of Power Plants in Madhya Pradesh**

3596. SHRI PHOOL CHAND VERMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal for the modernisation of power plants of Madhya Pradesh during 1991-92; and

(b) if so, the proposed amount for this scheme?

THE MINISTER OF STATE OF THE

MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) Yes, Sir.

(b) The budget provision for Renovation & Modernisation works of Power plants of Madhya Pradesh during 1991-92 is Rs. 2749.05 lakhs.

**Rural Electrification in Madhya Pradesh**

3597. SHRI PHOOL CHAND VERMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether electricity facility has not been provided in most of the villages and backward regions of Madhya Pradesh;

(b) if so, the reasons therefor; and

(c) the number of villages electrified upto March 1991?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) to (c) As per available information, out of 71,352 villages in Madhya Pradesh, 63,007 (88%) villages have been electrified by the end of March, 1991. This includes electrification of 22,197 tribal villages out of the total 26,825 tribal villages in the State. The level of overall electrification in the State is above national average.

[English]

**Allotment of Petrol/Diesel Retail Outlets and LPG Agencies in Karnataka**

3598. SHRIMATI BASAVARAJESWARI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the policy of the Government for allotting new petrol/diesel retail outlet and LPG agencies;

(b) the number of petrol/diesel retail outlet and LPG agencies allotted in the Karnataka so far, category-wise; and

(c) the number of distributorship district-wise proposed to be allotted during the current year?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) New Petrol/Diesel outlets dealerships and LPG distributorships are based on factors including volume/die-